

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 241 /1993 (in OA. No. 72/92)

Robitash Wg Kumar Versus UOI & Ors.

Date of Order

Orders

This is an M.P. (in OA. No. 72/92) for 'Early Hearing' of the OA. On scrutiny it has the following defects:-

- (i) Application not signed by the applicant.
- (ii) Verification not given.
- (iii) Next date of the OA. has not mentioned.
- (iv) Memo. of appearance not filed.

So (v)

19/4

22/4/93

22/4 Admr
20.4.93.

Mr. S.D. Sharma - Counsel for the applicant

Register & Put up in Court for admission on 22.4.93 along with A 72/92
Subject to
REGISTRAR
C.A.T. JAIPUR

22/4/93
Mr. S.D. Sharma - Counsel for the petitioner.
Hear
MP for early hearing is
rejected.

[Signature]

(B. B. Mahajan)
Member (Adm)

[Signature]
(D. L. Mehta)
Vice-Chairman

Recd Copy
22/4/93
L. Mahajan
Captured to the
app. in vide
Date